

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016
CA No.


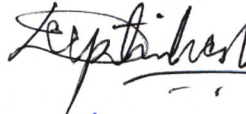

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

NAME OF THE PARTIES: Mr. Vijay Vasant Dhavale
V/s.
M/s. Dolce Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	B. B. Parikh	Advocate	
	Dr. Deepthi Mukesh	for petitioners	
2	R. T. Rajguroo	Advocate for Respondents 4 & 5	

ORDER

T.C.P. NO. 06/59/CLB/MB/MAH/2016

1. From the side of the Petitioner and from the side of the Respondent the Learned Representatives are present.
2. The Learned Counsel for the Petitioner has opened the arguments., however, could not be completed today till the rise of the Court.
3. Hence to continue his arguments adjourned to **06.04.2017 at 2.30 PM** and thereafter the counter arguments of the Respondents' Learned Representative shall be heard. Petition is therefore listed for final hearing on **06.04.2017 at 2.30 PM**. Date is duly communicated.

sd/-

M.K. Shrawat
Member (Judicial)

Dated: 21.03.2017